

the Government of Bihar for aiding the State Government for opening such schools during the Third Plan period so far?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) The information is being obtained from the State Government and will be laid on the Table of the House in due course.

(b) There is no Central Scheme for opening of new Multipurpose schools and Secondary schools, hence no grants were given for this specific purpose to the State Government.

Area Manpower Survey of Meerut

2736. { Shri Sidheshwar Prasad:
Shri N. P. Yadab:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Institute of Applied Manpower Research, Delhi has completed the Area Manpower Survey of Meerut District and has published its Survey report; and

(b) if not, when the reports will be published?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The Area Manpower Survey of Meerut District has been completed by the Institute of Applied Manpower Research and working papers have been circulated for comments to the concerned agencies. The Report will be finalised in the light of the comments received.

Cyclone in Eastern India

2737. **Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether a severe cyclone lashed the eastern part of the country, some parts of Assam and West Bengal;

(b) if so, the extent of damage caused thereby; and

(c) the relief given by authorities to the victims?

The Deputy Minister in the Ministry of Home Affairs, (Shri L. N. Mishra): (a) to (c) The information is being collected and will be laid on the table of the House in due course.

पंजाबी दिल्ली की सह-भाषा के रूप में

2738. { श्री युद्धवीर सिंह :
श्री सहरी सिंह :
श्री बड़े :
श्री बलजीत सिंह :
श्री चुनी लाल :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के लिये पंजाबी को सह-भाषा के रूप में स्वीकार करने का निश्चय किया गया है ; और

(ख) यदि हाँ, तो यह निश्चय संभवतः कब तक कार्यान्वित किया जायेगा ?

गृह-कार्य मन्त्रालय में उपमन्त्री (श्री ल० ना० मिश्र) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

मैसूर में लड़कियों की शिक्षा

2739. **श्री बीरप्पा :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि मैसूर राज्य में तीसरी योजना की अवधि में अब तक लड़कियों की शिक्षा पर भारत सरकार ने कितनी रकम खर्च की ?

शिक्षा मन्त्रालय में उपमन्त्री (श्रीमती सौन्दरम् रामचन्द्रन्) : मैसूर राज्य में तृतीय योजना के अन्तर्गत, 1963-64 तक, लड़कियों की शिक्षा संबंधी विशिष्ट योजनाओं के लिए 18.20 लाख रुपया खर्च हुआ और 1964-65 के लिए पूर्वानुमानित लागत 17.90 लाख रुपए है । इसके प्रतिरिक्त सामान्य शिक्षा के लिए केन्द्रीय व्यवस्था के

हिस्से को भी लड़कियों की शिक्षा पर व्यय किया गया है ।

Youth Hostels

2740. **Shri Yashpal Singh:**
Shri Kapur Singh:

Will the Minister of **Education** be pleased to state:

(a) the number of youth hostels which are to be constructed during 1965-66 throughout the country; and

(b) the number of such hostels constructed during 1964-65 and the expenditure involved therein?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Nil.

(b) Nil.

Fertilizer Factory

2741. **Shri Vishwa Nath Pandey:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that a fertilizer factory is to be set up in the private sector in or around Kanpur;

(b) if so, when; and

(c) the total amount to be spent?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c) The suitability of Kanpur as a site for the establishment of a fertilizer factory during the 4th Plan is under examination. The question whether the factory would be in the public or private sector will be decided in due course.

Firing by East Pak Rifles

2742. **Shri Rameshwar Tantia:**
Shri D. C. Sharma:
Shrimati Renuka Barkataki:
Shri P. Venkatasubbaiah:
Shrimati Johraben Chavda:
Shri Vishwa Nath Pandey:

Will the Minister of **Home Affairs**

be pleased to state:

(a) whether it is a fact that **East Pakistan Rifles** started unprovoked firing across the border at **Govindpur** in **Cachar** district on the **Assam East Pakistan** border on the 5th April, 1965;

(b) whether it is also a fact that on the 7th April 1965, **East Pakistan Riflemen** intruded into the **Indian territory** in the same area in **Mufti**;

(c) whether any protest has been lodged with the **Government of Pakistan**;

(d) if so, their reaction thereto; and

(e) the action the **Indian forces** took after unprovoked firing by the **Pakistan Soldiers**?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a), (c), (d) and (e). I have already made a statement in the **Lok Sabha** on 12th April, 1965 in response to a **Calling Attention Notice** regarding firing and intrusion by **East Pakistan Rifles** in the **Cachar District of Assam**.

(b) Yes, Sir.

Petrochemical Corporation

2743. **Shrimati Renuka Barkataki:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether **Government** are considering a proposal to set up a **Petrochemical Corporation** to promote and co-ordinate **Petrochemical development** in the country; and

(b) if so, the main features of the proposal.

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) The proposal to set up a **Petrochemical Corporation** in the **Public Sector** has so far been examined only at the official level and further details are being worked out.

(b) In view of (a) above, it will not be possible to furnish the information at this stage.

Indo-American Women Teachers' Exchange Programme

2744. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the U.S. Educational Foundation in India has launched an exchange programme of women teachers in American and Indian colleges;

(b) if so, the main features of this programme; and

(c) when the work on the programme is likely to begin?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library, see No. LT-4296/65].

(c) The programme is already being implemented since 1964.

राष्ट्रीय प्रयोगशालाएं

2745. श्री किशन पटनायक : क्या शिक्षा मंत्री 7 अप्रैल, 1965 के तारांकित प्रश्न संख्या 774 के उत्तर के सस्वन्ध में यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय प्रयोगशालाओं की कार्य कुशलता के कारण जो 22 करोड़ रुपए की विदेशी मुद्रा की बचत हुई है वह कौन सी प्रक्रियाओं के सफल होने के कारण हुई है ; और

(ख) यह बचत किन किन वस्तुओं के आयात बन्द होने के परिणामस्वरूप हुई है ।

शिक्षा मन्त्रालय में उपमन्त्री (श्रीमती सौश्वरम् रामचन्द्रन्) : (क) माननीय सदय का ध्यान 'उद्योग के लिए अनुसंधान' नामक पुस्तिका की ओर आकर्षित किया जाता है । इस पुस्तिका में उन प्रक्रियाओं आदि की

सूची दी गई है जिनके परिणामस्वरूप विदेशी मुद्रा की बचत हुई है । पुस्तिका की प्रतियां संसद के पुस्तकालय में प्राप्त है । इनके अलावा, तकनीकी रिपोर्टों और डिजाइन योजनाओं आदि के द्वारा विदेशी मुद्रा में बचत हुई है । शिक्षण और प्रशिक्षण कार्य-कलापों, पत्रिकाओं और पुस्तकों के आदान-प्रदान, परामर्श सेवाओं, परीक्षण आदि ने भी विदेशी मुद्रा की बचत के कार्य में योगदान दिया है ।

(ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

Traffic Problem in Delhi

2746. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that trucks are parked on G.B. Road and Roshanara Road Delhi and buses outside the Delhi Main Station;

(b) whether it is also a fact that this is one of the causes of congestion; and

(c) if so, the steps proposed to be taken to ease congestion of traffic?

The Deputy Minister in the Ministry of Home Affairs, (Shri L. N. Mishra): (a) and (b) Yes, Sir.

(c) Suitable action under the law is taken against the truck and bus drivers who are found causing obstruction to traffic on these roads. The Master Plan for Delhi visualises the shifting of ware-houses and goods transport booking offices and godowns from G.B. Road and Roshanara Road to selected sites near National Highways. Similarly, the service and repair shops located on Roshanara Road which are the main causes of congestion, are to be shifted to the earmarked areas. The present bus terminal on both sides of Delhi

Main Railway Station is also to be shifted to a place outside Kashmere Gate near the Wall Road. There is also a proposal to shift the railway goods-siding to far off places like Nizamuddin and Badarpur. This would help in reducing the congestion in old Delhi considerably.

Research Allowances to Retired Professors

2747. **Shri H. N. Mukerjee:** Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission has a system of awarding research or scholarship allowances to retired professors of universities and other people with academic qualifications;

(b) if so, the details of the scheme; and

(c) the names of the awardees and the quantum of allowance in each case?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir. The scheme covers all persons with distinguished record of teaching post-graduate classes and/or research, retiring from universities, colleges and institutions "deemed" to be universities.

(b) and (c) The required information is given in the statements laid on the Table of the House. [Placed in Library. See No. LT-4297/65].

Central Mechanical Engineering Research Institute

2748. **Shri Kanakasabai:** Will the Minister of Education be pleased to state:

(a) whether the Central Mechanical Engineering Research Institute has proposed to open mechanical engineering research and development centres this year;

(b) if so, the number of the centres likely to be opened; and

(c) where they will be located?

The Deputy Minister in the Ministry of Education (Shrimati Soudaram Ramachandaran): (a) to (c). It is proposed to open four mechanical engineering research and development Centres at Poona, Ludhiana, Bhopal and Madras during this year.

Nuclear Research Centre at B.H.U.

2749. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission has approved the scheme for setting up a nuclear research centre in the Physics Department of the Banaras Hindu University; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b) The Banaras Hindu University has approached the University Grants Commission for a grant of Rs. 2.00 lakhs for the construction of a building for installation of a 14 Mev. neutron generator. The proposal is under consideration of the Commission.

Secondary Education

2750. { **Shri Ram Harkh Yadav:**
Shri Vishwa Nath Pandey:
Shri Murli Manohar:

Will the Minister of Education be pleased to state:

(a) whether his Ministry under the auspices of the Directorate of Extension Programme for Secondary Education held refresher courses in Delhi for the orientation of theory-technique of evaluation procedure at the stage of Secondary Education;

(b) if so, the details of the programme and its achievements; and

(c) the participants of the refresher courses?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) and (c) The programme was designed as a part of the reforms in examination undertaken by the Central Board of Secondary Education to train secondary school teachers in the methodology and techniques of objective type tests. About 1070 teachers drawn from over 280 secondary schools in Delhi were trained in English, Physics, Chemistry, Mathematics, Biology and in Social sciences. About 100 objective-type test items in each subject were finally selected out of the material developed by the teachers and circulated to all schools.

All India Council of Sports

2751. { **Shri Ram Harkh Yadav:**
Shri Vishwa Nath Pandey:
Shri Murlil Manohar:

Will the Minister of Education be pleased to state:

(a) the exact status and functions of the All India Council of Sports;

(b) the details of the Boards and Federations under its control; and

(c) the finances of All India Council of Sports?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) It is an Advisory Body to (i) advise the Government of India in all matters concerning sports and games; (ii) act as a Liaison between National Sports Federations and the Government; (iii) grant recognition to such sports organisations established at the national level, as it may deem worthy of recognition; and (iv) recommend to the Central Government to give assistance to sports organisations recognised by it;

(b) no Boards and Federations are under its control; and

(c) no finances are placed at the disposal of the Council, but as stated

in (a) (iv) above, it can recommend to the Central Government to give assistance to sports organisations recognised by it.

Propagation of Hindi

2752. { **Shri Rameshwar Tantia:**
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Education be pleased to state:

(a) the amount of grant given to the non-Hindi speaking states, State-wise, during 1963-64 and 1964-65 for propagation of Hindi; and

(b) the work done in connection with propagation of Hindi by these States with the amount received from the Central Government during the above period?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-4298/65.*]

Police Housing Scheme

2753. **Shri Dharmalingam:** Will the Minister of Home Affairs be pleased to state the amount asked for and given to the Government of Madras, during 1964-65, as loan under the Police Housing Scheme?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

Amount asked for Rs. 50 lakhs;

Amount given Rs. 24.27 lakhs.

Nitrogen Fertilizer Plant for Madras

2754. **Shri Dharmalingam:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether there is any proposal to build a nitrogen fertilizer plant in Madras State;

(b) if so, when the work is to be started; and

(c) the site on which the plant is to be built?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). A proposal to establish a fertilizer factory at Madras is under consideration. Final decision in this respect is expected to be taken in the near future.

Refugees in Assam

2755. Shri Basumatari: Will the Minister of Rehabilitation be pleased to state:

(a) the number of refugees who entered Assam from East Pakistan from 1st January, 1964 to 31st March, 1965;

(b) the number of Tribal refugees out of them; and

(c) the number of families settled with lands till 31st March, 1965?

The Minister of Rehabilitation (Shri Tyagi): (a) During the period from 1-1-64 to 4-3-65, 1,80,840 migrants from East Pakistan have entered Assam.

(b) The number of tribal migrants from East Pakistan upto 31-10-65 was 45,802.

(c) About 260 families have been allotted land and/or moved to the sites of permanent rehabilitation.

Soviet aid for Higher Education

2756 { **Shri Shree Narayan Das:**
Shri Kanakasabai:

Will the Minister of Education be pleased to state:

(a) whether discussions and negotiations being carried on with Soviet Union for Indo-Soviet collaboration in the field of higher and specialised education have resulted in some agreements;

(b) if so, the important features of such agreements;

(c) whether the question of assistance for enlarging regional engineering colleges in India has also been discussed; and

(d) if so, the result thereof?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir. Collaboration between India and U.S.S.R. in the field of Education was recently discussed in Moscow as part of the Indo-USSR cultural exchanges programme for 1965-66 which was finalised on 7th April, 1965.

(b) The important features of the educational part of the programme are:—

(i) provision of scholarships to each other's students, scholars and teachers for study, research and training;

(ii) exchange of Language teachers for teaching in each other's country and provision of Soviet teachers in Scientific and technical fields;

(iii) exchange visits of educationists and scholars for mutual discussions, development of contacts, delivering lectures, study of each other's system of education, including the operation of correspondence courses and evening colleges in USSR;

(iv) development of institutional co-operation between institutions of higher learning and specialised bodies in both the countries by way of exchange of information, publications, material and expert assistance;

(v) reciprocal establishment of Chairs of Indian Studies in Tashkent University and of Russian Studies in one of the Indian Universities.

(c) Yes, Sir, the question of Soviet assistance for the setting up of 8 Regional Colleges of Engineering in India had been discussed with the Soviet side;

(d) The matter is still under the consideration of the Soviet side.

Arrest of Chinese spies

2757. Shri Shree Narayan Das: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some Tibetan Chinese spies were arrested on the 4th April, 1965 at Raxaul on the Indo-Nepal Border in Bihar;

(b) if so, the circumstances in which this has been done; and

(c) the materials that have been recovered from them.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b) Two Tibetans were detained at Raxaul on 3rd April, 1965 while attempting to cross the border;

(c) It is not in the public interest to disclose this information on the floor of the House, at present.

Kerala State and Subordinate Service Rules

2758. Shri Koya: Will the Minister of Home Affairs be pleased to lay on the Table a list of special Rules issued by the Governor of Kerala State since President's Rule, as contemplated in Rule (2) of Part II of Kerala State Subordinate Service Rules, 1958?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): The information is being collected and will be laid on the Table of the House as early as possible.

12 hrs.

Mr. Speaker: Papers to be laid.

श्री बागड़ी (हिसार): अध्यक्ष महोदय, मेरा एक विशेषाधिकार का प्रश्न है। स्वामी रामेश्वरानन्द के साथ संसद् भवन के के बाहर अहाते में बड़ा दुर्व्यवाहार किया गया...

Mr. Speaker: Papers to be laid. Shri Humayun Kabir.

श्री बागड़ी : मेरा विशेषाधिकार का प्रश्न है

अध्यक्ष महोदय : उसकी मैं ने इजाजत नहीं दी।

श्री बागड़ी : बहुत महत्वपूर्ण बात है। उन के साथ दुर्व्यवाहार हुआ है

अध्यक्ष महोदय : मैं ने फैसला ले लिया है।

श्री श्रींकार लाल बेरवा (कोटा): मेरा एक व्यवस्था का प्रश्न है

अध्यक्ष महोदय : वह मैं ने कह दिया है। दूसरे व्यवस्था आ कहां सकती है एक काम खत्म हुआ और दूसरा शुरू होने जा रहा है? दरमियान में व्यवस्था कहां आ सकती है?

श्री श्रींकार लाल बेरवा : उसके बाद मैं क्या ले लिया जायेगा?

अध्यक्ष महोदय : जब वक्त होगा और उस के बाबत कुछ बात होगी तो ले लिया जायेगा।

12.01 hrs.

PAPERS LAID ON THE TABLE

CENTRAL WAKF COUNCIL RULES, 1966

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): On behalf of Shri Humayun Kabir, I lay on the Table a copy of the Central Wakf Council Rules, 1965, published in Notification No. G.S.R. 558 dated the 10th April, 1965, under sub-section (3) of section 8D of the Central Wakf Act, 1954. [Placed in Library, see No. LT-4289/65].

DEFENCE OF INDIA (AMENDMENT) RULES, 1965 AND ALL INDIA SERVICES (DEATH-CUM-RETIREMENT BENEFITS) THIRD AMENDMENT RULES, 1965.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): I lay on the Table a copy each of the following Rules:—

(i) The Defence of India (Amendment) Rules, 1965 pub-